

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6th FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

SUPPLEMENTARY CAUSE LIST DATED 28.09.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:20 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 436 of 2020 in TA No. 91 of 2021 (Comp App (AT) (Ins) No. 314 of 2020)	Maple Tree Leather Goods Pvt. Ltd. Vs. Savan Godiawala & 7 ors	Pankaj Jain	Vaijayanth Paliwal-R1 Nitish Kumar Parul-R2 Sanjay Kapoor Megha Karnwal-R4 Sanjay Lodha-R8

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By the order of Hon'ble Acting Chairperson

(Chennai Bench)

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**